

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 130 of 2011 &
I.A. 211 of 2011**

Dated : 10th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Jaiprakash Power Ventures Limited Appellant (s)

Versus

Haryana Electricity Regulatory Comm. & Ors.Respondent (s)

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv. with
Mr. Vishal Gupta

Counsel for the Respondent(s): Mr. Anand K. Ganesan for HERC
Mr. Vikas Singh, Sr. Adv. with
Mr. Apoorve Karol &
Mr. Chirag Kher for R.2
Mr. Parag Tripahti, Sr. Adv. with
Mr. Ravi Prakash,
Mr. Shadan Farasat,
Mr. Varun Pathak for R.3
Mr. Neeraj Kumar for NRLDC

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **14.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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